

UGC sanctioned the grant and the Heads under which the grant was sanctioned during the Eighth Five Year Plan till date;

(b) the Universities who have utilised the sanctioned grant;

(c) whether any complaints have been received regarding misutilisation of grant or using the grant for some other purposes by the Universities; and

(d) if so, the details thereof and the action taken thereon?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) to (d) The information is being collected and will be laid on the Table of the House.

Condition of Surface Transport in Uttar Pradesh

7. SHRI ASHOK PRADHAN : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the condition of surface transport in Uttar Pradesh is becoming worse due to the lack of adequate Central Assistance;

(b) if so, the steps taken or proposed to be taken by the Government in this regard;

(c) whether the funds have been allocated to the U.P. State for surface transport during last three years; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN) : (a) to (d) The information is being collected and will be laid on the Table of Lok Sabha.

[English]

Establishment of Colleges

8. SHRI BASUDEB ACHARIA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the total number of colleges set up in the country under the UGC's assistance programme during the Eighth Five Year Plan;

(b) the number of colleges proposed to be set up under this assistance programme during the Ninth Five Year Plan period, State-wise; and

(c) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) to (c) Central Government or UGC do not set up colleges of their own. Colleges are generally established by the State Governments/Universities/Private Managements keeping in view the need for higher education in the particular region and the availability of infrastructure for the purpose. UGC, however, provide development grants to the colleges which have been recognised by it in terms of the Rules framed under Section 2(f) of the UGC Act and declared fit to receive financial assistance from the Central sources in terms of the Regulations framed under Section 12-B of the UGC Act. The development grant is provided for recruitment of teaching and supportive staff; purchase of books, journals and equipment; construction of women's hostels, staff quarters etc.

As per the Annual Report of UGC for 1996-97, 9703 colleges have already been established till 31.3.1996, out of which 4815 colleges have been recognised by it under Section 2(f) of the UGC Act.

Privatisation of Kakinada Deep Water Port

9. DR. T. SUBBARAMI REDDI : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether State Government of Andhra Pradesh has released a white paper on the privatisation of Kakinada deep water port;

(b) if so, the details thereof;

(c) whether the Andhra Pradesh Government had obtained an Asian Development Bank loan of \$ 79 million for construction of the deep water port;

(d) the total expenditure which the State Government incurred for the deep water port; and

(e) the steps being considered by the Government to complete this project?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN) : (a) to (e) Information is being collected and will be laid on the Table of the House.

Gap between Installed Capacity and Production of Power

10. SHRI MOINUL HASSAN AHAMED : Will the Minister of POWER be pleased to state :

(a) the gap between installed capacity and actual production of electricity in the power plants in the country, plant-wise;

(b) the steps the Government propose to take to narrow this gap?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM) : (a) The gap between installed Capacity and actual production of electricity in terms of Plant Load Factor (%) for coal based thermal power stations in the country for the period April-October, 1998 is given in the statement enclosed.

(b) In order to narrow the gap the following steps are being taken :-

- Modernisation of generation in existing power plants by Renovation and Modernisation.
- Reduction in Transmission & Distribution losses.
- Coordinated operation of Hydro, Thermal, Nuclear and Gas Turbine Power Stations.
- Promotion of Inter-state/Inter-regional power transfers.
- Demand side management.
- Conservation of energy.

Statement

Plant-wise P.L.F. (%) in the country during April-October, 1998.

Name of Thermal Station	P.L.F. (%) (April- October,1998)
1	2
Delhi	
Badarpur (NTPC)	76.6
I.P. Station	33.0
Rajghat	48.6
Haryana	
Faridabad Extn.	55.7
Panipat	42.3
Rajasthan	
Kota	66.8
Punjab	
Bhatinda	61.7
Ropar	64.7
Uttar Pradesh	
Obra	29.0
Panki	33.2

1	2
Harduaganj B & C	20.1-
Parichha	41.7
Anpara	73.8
Tanda	28.8
Singrauli (NTPC)	88.2
Rihand (NTPC)	66.7
Dadri Thermal (NTPC)	87.6
Unchahar (NTPC)	72.5
Gujarat	
Dhuvaran	44.0
Ukai	67.2
Gandhinagar	68.8
Wanakbori	67.5
Sikka	43.5
Kutch Lignite	53.4
A.E. Co.	69.5
Sabarmati (A.E. Co.)	84.1
Maharashtra	
Nasik	64.1
Koradi	63.3
Paras	50.4
Bhusawal	62.1
Parli	69.8
Chandrapur	60.6
K. Kheda	75.6
Trombay (TEC)	65.6
Dahanu (BSES)	74.3
Madhya Pradesh	
Satpura	88.3
Korba-II	52.3
Korba-III	45.7
Amarkantak	43.6
Korba-West	64.9
Sanjay Gandhi	64.6
Korba STPS (NTPC)	81.9
Vinchal STPS (NTPC)	81.7
Andhra Pradesh	
Kothagudem	50.8
Vijaywada	82.9

1	2
Ramagundam (B)	77.9
Nellore	51.3
Royalseema	88.3
Ramagundam STPS (NTPC)	79.5
Karnataka	
Raichur	76.2
Tamilnadu	
Ennore	44.3
Tuticorin	75.5
Mettur	65.3
North-Madras	71.6
Neyveli-I	72.1
Neyveli-II	77.3
Bihar	
Patratu	23.8
Barauni	19.7
Mujjaffarpur	14.1
Tenughat (TVNL)	44.4
Kahalgauon STPS (NTPC)	53.3
Orissa	
Ib Valley (OPGPC)	80.3
Talcher STPS (NTPC)	43.6
Talcher Old (NTPC)	46.8
West Bengal	
Bandel	44.7
Santalidih	53.3
Kolaghat	60.9
D.P.L.	17.7
N. Cossipore (CESC)	59.3
Southern Region (CESC)	74.0
Titagarh (CESC)	88.8
Farakka STPS (NTPC)	36.7
D.V.C.	
Chandrapur	29.4
Durgapur	43.8
Bokaro	35.4
Majia	54.1
Assam	
Chanderpur	17.5

1	2
Namrup	31.8
Bongaigaon	1.9
Gas Turbine	32.7

Setting up of Power Plant in Chandigarh

11. SHRI SATYA PAL JAIN : Will the Minister of POWER be pleased to state :

(a) whether the Union Territory of Chandigarh has sent any proposal to the Government for setting up of a Power Plant in Chandigarh;

(b) if so, the details thereof; and

(c) the steps being taken by the Government to expedite the proposal?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM) : (a) to (c) The issue of setting up of power station in Chandigarh UT was discussed with the Chandigarh Administration in July, 1998. The Chandigarh Administration was advised to contact NTPC for obtaining consultancy for setting up a captive power generating station for meeting the future power requirements of Chandigarh.

Cochin Shipyard

12. SHRI A.C JOS : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the steps taken by the Government for repairing Cochin Shipyard;

(b) whether the Government have any proposal to introduce docking facilities for repairing ships at Cochin Shipyard;

(c) whether the Government have any plan to explore the possibility of ship building facilities on a BOT/Joint Venture basis; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN) : (a) to (d) Cochin Shipyard Limited (CSL) has two dry Docks — one for Shipbuilding and one for Shiprepair. Augmentation, upgradation and modernisation of Shipbuilding/Shiprepair facilities is a continuous process and it is done through the Plan schemes. The Shipyard had proposed a provision of Rs. 240 crores for construction of an additional Ship repair dock in their IXth Plan proposals. However, keeping in view the liberalised policy of the Government and the over-all economy